

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4063

ANSWERED ON:07.08.2014

TEXTILE MILLS

Hansdak Shri Vijay Kumar

Will the Minister of TEXTILES be pleased to state:

- (a) the number of textile mills operating at present in the country, State-wise;
- (b) the number of textile mills closed/ declared sick during the last three years and the current year along with the reasons therefor;
- (c) whether there is any proposal to revive the said closed mills including those in Bihar, if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken by the Government for the rehabilitation of employees/workers rendered unemployed due to closure of textile mills in the country;
- (e) whether the Government has received any representation regarding problems faced by small and medium scale textile industries; and
- (f) if so, the details thereof along with the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a): As per available information, 1413 cotton / man-made fibre textile mills (Non-SSI) were operating in the country as on 31.05.2014. The State-wise details are given in Annexure.

(b): As per available information, 71 number of cotton / man-made fibre textile mills (Non-SSI) were closed during last three years and current year in the country as on 31.05.2014. The year-wise closure details are given in Annexure. The main reason for closure of mills is financial problem including other reasons such as strike/labour problem, lock-out, etc.

(c): Government has set up Board for Industrial & Financial reconstruction (BIFR) under Sick Industrial Companies (Special Provisions) Act with a view to arranging the timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies including closed mills. The status of the cases registered with BIFR is being decided by BIFR on the basis of its finding and it also decides the reliefs / concessions etc. to be given to units / companies on the revival packages. The scheme is applicable to all states including state of Bihar. Out of 71 cotton / man-made fibre textile mills closed during 2011-12, 2012-13, 2013-14 & 2014-15 (upto 31st May 2014), 17 textile mills were registered with BIFR as on 31-12- 2012. Out of 17 textile cases, 4 cases have been declared sick. None of the mills in the state of Bihar was registered with BIFR. The Status of Textile cases registered with BIFR are given in Annexure.

(d): To provide rehabilitation and interim relief to textile workers rendered un-employed as a consequence of permanent closure of a particular portion or entire textile units, in the private non-SSI Sector, the Textile Workers Rehabilitation Fund Scheme (TWRFS) was introduced and is in operation with effect from 15-9-1986. The objective of the TWRFS is to give interim relief to the workers rendered jobless due to permanent closure of the mills. Relief under the scheme is available only for three years on a tapering basis, 75% of the wage equivalent in the first year, 50% in the second year and 25% in the third year. The mills closed on or after 5.6.1985 are covered under TWRFS. This scheme is not applicable to the State/Central Govt. Public Sector Undertakings and the textile units in the co-operative fold of the State/Central Govt.

(e) & (f): Government has not received any representation regarding problems faced by small and medium scale industries.

Annexure

State-wise cotton / man-made fibre textile mills (Non-SSI) were running (working) as on 31.05.2014

1	Andhra Pradesh	145	46517
2	Assam	0	0
3	Bihar	1	1029
4	Chhattisgarh	0	0
5	Dadra Nagar Haveli	11	4889
6	Daman & Diu	0	0
7	Delhi	0	0
8	Goa	1	72
9	Gujarat	45	53091
10	Haryana	29	8502
11	Himachal Pradesh	15	18530
12	Jammu & Kashmir	1	5710
13	Jharkhand	1	707
14	Karnataka	21	9256
15	Kerala	17	6352
16	Madhya Pradesh	40	36064
17	Maharashtra	129	65529
18	Manipur	0	0
19	Orissa	3	2035
20	Pondicherry	8	4091
21	Punjab	94	61079
22	Rajasthan	43	59119
23	Tamil Nadu	770	177564
24	Uttar Pradesh	18	7710
25	Uttaranchal	7	3348
26	West Bengal	14	9312
	Total	1413	580506

Details of Cotton / man-made fibre textile mills (Non-SSI) closed during last three years and current year as on 31.05.2014

Year	2011-12	2012-13	2013-14	2014-15	TOTAL
as on					
1.5.2014					
No. of mills closed	42	19	10	0	71

Status of Cotton/Man-made fibre textile (Non-SSI) closed as on 31.05.2014 and Registered with BIFR as on 31.12.2012

Sr.	No Status	No of Cases
1	Scheme Sanctioned under Section 18(4) SICA, 1985	4
2	Non-Maintainable	2
3	Winding Up recommended section 20(1) SICA,1985	2
4	Others	2
5	Under Enquiry	2
6	Dropped as Net Worth become Positive	1
7	Declared Sick	4
	Total	17